

INDEX

(Since a very detailed table of contents has been given, the index is mainly one of names.)

- Abrahams, L., 22-24
Act of 1835, 42
Adam Hajee Mohammad Sait, Khan Bahadur, 127, 268
Advisory Board for Reserve Bank, 746
Agricultural Credit Corporations, 762, 764, 769
Agricultural Credit Department, 112-14, 134, 199-201, 218-21, 249-54, 489-91
Agricultural Refinance Corporation, 848
Agriculturists Loans Act, 1884, 74
Agriculturists' Relief Act, 220
Ahuja, J. N., 130
Ajmer-Merwara Provincial Co-operative Bank, 773
Allan, R. A. B., 130
Alliance Bank, 131
All-India (non-official) Co-operative Conference, 766-67
All-India Co-operative Union, 767-68
All-India Council of Co-operation, 766
All-India Industrial Tribunal (Bank Disputes), 836
All-India Institute of Advanced Studies in Co-operation, 764
All-India 'Provincial Banks' Association, 767
All-India Rural Credit Survey, 496, 791-92, 847
Ambegaokar, K. G., 130, 200, 268, 483, 511, 528, 533, 615, 670, 712
American Express Company, 738
Aney, M. S., 34
Anglo-American Loan Agreement, 583, 611, 616, 637, 661
Anjaria, J. J., 294, 602-03, 818
Asheton Ralph, 406
Associated Banking Corporation, 456
Australasia Bank Ltd., Lahore, 360
Ayangar, V. K. Aravamudha, 84
Ayyangar Ananthasayanam, 588, 580, 740, 747
Babington Smith Committee, Majority and Minority Reports, 51, 52
Badri Rao, S. R. N., 603
Bah Oh, 128
Bancor, 409
Bank Charter Act of 1844, 43
Bank for Reconstruction and Development, Plan for, 424
Bank Notes (Declaration of Holdings Ordinance), 1946, 708
Bank of Bengal, 4, 11, 13-14, 16
Bank of Bombay, 14-16
Bank of Calcutta, 13
Bank of Cochin, 355
Bank of England, 11, 12, 19, 98, 103, 105, 131, 133, 144-46, 227-28, 230, 272-73, 334, 337, 339, 345-50, 353-55, 359, 362, 365-66, 368, 372-73, 375, 377, 380-82, 384, 386-88, 406, 506-08, 609, 618, 621-22, 626, 628, 29, 633-34, 636-37, 641-43, 652, 654, 658
Bank of France, 4-5, 17-18, 24, 266
Bank of India, 819
Bank of Japan, 24
Bank of Madras, 14
Bank of Netherlands, 17-18
Bank of New South Wales, 123
Bank of Russia, 24
Bank of Scotland, 228
Bank rate, fixation of, 161
Bank rate, reduction of/proposal for reduction in, 159, 162-63, 312, 677, 685-87
Bankers Training College, 848
Banking Companies (Control) Ordinance, 1948, 722, 734-35, 745, 751
Banking Companies (East Punjab and Delhi) Ordinance, 1947, 728-29
Banking Companies (Inspection) Ordinance, 1946, 718-20, 743, 751
Banking Companies (Restriction of Branches) Bill/Act, 1946, 720-22, 739, 751
Banking, definition of, 179-80, 194-95, 451
Banking Department, organisation of, 135
Banking Laws (Application to Co-operative Societies) Act, 1965, 787
Barwell, 9

- Batta, 7-8
 Baxter (of India Office), 326
 Beale, P. S., 131, 228, 244, 272, 636
 Bearer security, proposal for issue, 687
 Bengal Central Bank, 752
 Benthall, Sir Edward, 128, 232
 Bharat Bank Ltd., 456-57
 Bhattacharyya, P. C., 535
 Bihar Provincial Co-operative Bank, 475
 Bill Market Scheme, 849
 Bill Market, Scope for development of, in India, 159
 Bimetallic Law, Latin Union countries, 44
 Birla, B.M., 232, 268, 273-74, 293, 304, 379, 533-34, 611-12, 619, 705
 Birla, G. D., 419, 692
 Blackett, Sir Basil, 29-35, 56, 82
 Blum Government, economic programme, France, 155
 Board of Commissioners of Currency, Ceylon, 149, 259-60
 Bombay Bullion Association, 715
 Bombay' Chronicle, 514
 Bombay Co-operative Banks' Association, 765, 779
 Bombay Co-operative Quarterly, 207, 212, 487
 Bombay Forward Contracts Control Act, 715
 Bombay Oilseeds Exchange, nomination of Bank's Officers on Board, 716
 Bombay Provincial Co-operative Bank, 202, 210-11, 471, 475-78, 480, 772-73, 779, 795
 Bombay Provincial Land Mortgage Bank 784
 Bombay Shareholders' Association, 457
 Bombay Shroffs Association, 215, 488-89
 Bose, Sarat Chandra, 507
 Bretton Woods Committee of Legislature, appointment of, 588
 British Bankers Association, 359
 British Military Administration (in Burma), 254, 258-59, 573-76
 British Royal Commission (on changes in relative values of precious metals), 1866, 44
 Broach Central Co-operative Bank, 476
 Bruce, Sir Arthur A., 127, 268, 274, 534, 556
 Burma Currency Board, 574-75, 579
 Burma Notes Ordinance, 1942, 256-57
 Cable, Sir Earnest, 22
 Calcutta Exchange Banks Association, 451, 663
 Calcutta University Appointments and Information Board, 801
 Canadian Plan (on international monetary system), 413
 Capital, 125, 270
 Capital Goods Registration Scheme, 649
 Cash balances, Pakistan's share, 555-61
 Cayley, H. D., 244, 413, 590, 620, 622-23, 632-34, 636, 648
 Census of India's foreign assets and liabilities, 504
 Central Accounts Section, 247, 567
 Central Agricultural Finance Corporation for India, 761
 Central Bank of Ceylon, 260
 Central Bank of India, 819
 Central banks, setting up of, abroad, 26
 Central Board, Reserve Bank, 85-92, 94, 95, 97, 99, 100, 102-03, 122, 126-28, 132-33, 137-38, 171-75, 192-94, 197, 202-04, 207, 224, 226, 228, 231-34, 241, 246, 253, 261-63, 265-69, 273-75, 278-79, 281, 291-93, 295-96, 298-300, 303-05, 334, 339, 351, 361, 366-67, 369-70, 374-75, 388-89, 394-95, 400, 407, 412-13, 415-18, 421-24, 447-50, 453, 459, 461, 463, 472, 479, 488, 498-500, 518, 531-36, 540-41, 546, 555-56, 559-60, 563, 576, 590, 605-06, 611-12, 619-20, 655-57, 666-67, 716, 720-21, 731-33, 738-39, 755-56, 770, 807, 826, 835, 837-838
 Central Office, organisation of, 134
 Central Recruitment Board, 800
 Chamberlain Commission, 21, 24, 49, 50, 52
 Chartered Bank of India, Australia and China, 245
 Chatfield Debt, 378, 396
 Cheap money policy, adoption of, retreat from, 176, 311-12, 315, 679, 684-93
 Chettiar, R. Ramanathan, 534, 559
 Chettiar, T. A. Ramalingam, 785
 Chetty, Sir R. K. Shanmukham, 31, 433, 514, 517-18, 529, 624, 691, 789
 Chetty, Sami Venkatachalam, 462
 Chief Accountant's Office/Section, 134,
 Chinoy, Sir Sultan M., 268
 Clavering, 9
 Clay, Sir Henry, 125
 Coates, Sir Eric, 600, 616-18
 Cobbold, C. F., 618
 Coinage, nickel, 51
 Coinage, quaternary, 329
 Comilla Banking Corporation, 752
 Comilla Union Bank, 752
 Commerce, 163, 225, 514
 Committee (1948), for working out

- proposals for stock exchange legislation, 712
- Committee (informal) (1951), for drafting Bill for stock exchange regulation, 713
- Committee of the Central Board, Reserve Bank, 128, 161-62, 228, 265, 268-70, 298-99, 351, 388-89, 415, 421, 460, 479, 519-21, 540, 546, 557, 562-63, 655, 685-87, 732-36
- Committee on Co-operation in India (Maclagan Committee), 69
- Commodities Prices Board, 679-80
- Commonwealth Bank of Australia, 113, 123
- Conciliation Conference, 817-18, 820, 824-25, 827, 830-31, 835
- Conference of Commonwealth Finance Ministers, 1949/1950, 505, 627-28
- Conference of Finance Ministers of Allied Governments, 406
- Conference of joint-stock banks of South India, 449
- Conference of Prime Ministers of Provinces, 1938, 171
- Conferences of Registrars of Co-operative Societies, 220, 481, 490-91, 761, 766, 785
- Congress Working Committee, resolution exchange ratio, 174
- Consumer Goods (Control of Distribution), Order of 1944, 679
- Controls, war-time, 306
- Controls, withdrawal of controls, 679-80, 704-06
- Conversion operations, 3 ½ per cent Rupee Paper, 685, 687-89
- Co-operative Conference, 220
- Co-operative Guarantee Fund, 802
- Co-operative Institutes Association, 767
- Co-operative Insurance Association, 767
- Co-operative Land Mortgage Banks Act, 1934 (Madras), 74
- Co-operative Societies Acts, 1904/1912, 69, 488, 764, 766
- Council drafts/bills, 46-47, 49, 51, 61
- C. P. and Berar Provincial Co-operative Bank, 475, 772, 776
- Cripps, Sir Stafford, 624
- Currency Act, 1927, 55-57, 59, 115
- Currency chests, 137
- Currency expansion against Pakistan Government *ad hoc* securities, 544-46, 549, 553-54, 557-60
- Currency League, 116
- Currency Notes Act, 1946 (Burma), 574
- Currency Ordinance, 1940, 329, 582
- Dalal, Sir Ardeshir, 753
- Dalal, Dadiba Merwanjee, 52
- Dalton, Hugh, 619
- Darling, Sir Malcolm, 72, 73, 200-02, 205, 214
- Darling Report on agricultural credit, 234
- Das, B., 82, 95
- Dasgupta, A. K., 603
- Datar, T. V., 253
- Debt Conciliation Acts (Provinces), 77, 220
- Deccan Agricultural Debtors' Relief Act, 1879, 76
- Decimal coinage, suggestion for introduction of, 709
- Defence (Finance) Regulations, U.K., 388, 633-34
- Deface of India Act/Ordinance/Rules, 244, 252, 315, 345, 349-51, 360, 368, 388; 448, 632, 635-37, 650, 659-60, 714, 834-35
- Department of Banking Operations – Organisation of, 243, 252-53
- Department of Research and Statistics, 243, 252-53, 496, 503-05
- Department of Research and Statistics, officers, appointment on various bodies, 505
- Deposit Accounts Department, 135
- Deposit Insurance Corporation, 848
- Deputy Governor, officiating arrangement, 500
- Deputy Governors, equality of, 280
- Deputy Governors, provision of leave for, 278
- Deshmukh, Sir Chintaman D., 61, 124, 163, 174, 188, 221, 227, 229, 233, 241, 243, 252, 268, 270-80, 296, 301-03, 312, 315-17, 325, 334-35, 343, 356-57, 361, 372-75, 400-03, 405-08, 412-15, 419, 421, 426-29, 433, 449, 459, 460-61, 463, 476, 496, 498, 509-10, 514-17, 521-23, 526-30, 539-41, 556-59, 562-63, 584-85, 589-91, 594-602, 607-08, 611-12, 614-20, 624, 627-28, 633, 635, 639, 641, 644-47, 650-54, 670, 709-10, 711-14, 731-33, 776, 790, 806-07, 817, 822, 832, 834-35, 848
- Deshmukh, Ramrao Madhaorao, 533
- Dickson, G., 16
- Dinshaw, F. E., 116, 128, 133, 232
- Eady, Sir Wilfrid, 618, 620, 641, 647
- East India Company, 8, 9, 11-13, 42, 46, 78
- East India Cotton Association, 366-67
- East India Cotton Association, nomination of Bank's Officers on Board, 716

Eastern Economist, 458-59, 464, 513-14, 667,690
 Elder, A. J., 130
 Ellis, Member of Viceroy's Executive Council, 17
 Emergency Powers (Continuance) Ordinance, 1946,632,638
 Empire Dollar Pool (also sterlmg area Dollar Pool), 346, 355, 369-76, 418, 423,611-18,630,643,649
 Employees' Association, 813, 816, 821, 828, 832-35
 Essential Supplies (Temporary Powers) Act, 1946,679
 European Officers, 799, 811, 830
 Exchange Bank of India and Africa, 456, 735-36
 Exchange Banks' Association, 354-56, 359,663
 Exchange Control Bill/Act, U.K., 633-34,638
 Exchange Control Department, 243-45, 353
 Exchange Control Manual, 354
 Exchange Equalisation Account, U.K., 373, 662
 Executive Director, creation of post, 500
 Exit (Finance) Permit, 364, 659
 Expert Committee No. V (i) on Currency and Coinage (Partition), 538-49
 Federal Reserve System, U.S.A., 103,107
 Federal Structure Sub-Committee, First Round Table Conference, 1930-31, 36
 Financial Safeguards Committee, Third Round Table Conference, 37
 Financial Settlement with the U.K. Government, 1939, 284,619
 Foreign Exchange Control Board (Canada), 646
 Foreign Exchange Regulation Act, 1947, 345, 360, 632-40, 642, 652, 655, 662-63,673
 Foreign Exchange Regulation (Amendment), Act, 1950, 660
 Forward purchase of foreign currencies by Reserve Bank, 367-68
 Forward sales and purchases of Pakistan rupees by Reserve Bank, 674
 Forward sales of sterling by Reserve Bank, 664
 Fowler Committee, 5, 19, 41, 47, 48, 59
 Francis, 9
 'Free' sterling, 364-67
 French National Committee, 406
 Frere, Sir Bartle, 15, 16
 Futures Markets (Regulation) Bill, 715

Gadgil, D. R., 294, 413, 491, 604-05, 762,790-92
 Gaitskell, British Chancellor of the Exchequer, 628
 GarbadaVibhag Co-operative Purchase and Sale Union, 478
 'General Bank' (Scheme of Rickards), 10
 'General Bank in Bengal and Bahar' (Warren Hastings' Plan), 6-9, 10
 German Reichsbank, 24
 Ghazipur District Co-operative Bank, 480
 Ghose, A. K., 268, 534
 Goenka, Sir Badridas, Rai Bahadur, 128, 232
 Goenka, K. P., 534, 705
 Gokaldas,Fattchand, 216
 Gold -
 Imports, exports of, 58, 59, 154, 334, 352,636,640, 650-52
 Registration of authorised dealers, 352-53
 Sales, by Government, 335-39
 Gold and Sterling Sales Regulation Ordinance, 1927, 57
 Gold bullion cum sterling exchange standard, 56
 Gold bullion standard, 54, 59
 Gold exchange standard, 47, 48, 50, 52, 59,60
 Gold Reserve/Gold Standard Reserve, 48,49,50,55,104
 Gold Standard, 53,54, 57, 59,155
 Gold Standard and Reserve Bank of India Bill, 1927,28-34,55,82,83,86, ,96,100,107,112,115
 Gorwala, A. D., 792
 Government of India Act, 1919, 70
 Government of India Act, 1935 (1935 Constitution), 87, 91, 99, 147, 230, 317,637
 Government Securities Manual, 136
 Governor, headquarters of, 280-82
 Governor, officiating arrangements in vacancies of, 279-80
 Governors, salaries and allowances, 499-500
 'Great Banking Establishment for British India', proposal for a, 11-12
 Gregory, Sir Theodore, 407-08, 412-13, 415,426,603
 Gregson, Batley and King, 130
 Grigg, Sir James, 156, 223, 226, 232, 266, 270
 Cyan Chand, 602
 Hailey, Sir Malcolm, 61

- Hali sicca currency, replacement of, 538, 581-82
- Hambro, Everard, 19
- Haroon, Seth (Hajee) Yusuf Abdoola, 29,587-88
- Hastings, Warren, 6, 8, 9
- Hazzurimull, Baboo, 8
- Herschell Committee, Report, 45-46
- High Denomination Bank Notes (Demonetisation) Ordinance, 1946, 708
- Hilton Young Commission, 5, 26-28, 38, 53, 56, 59 60, 96, 100, 103-05, 109, 112, 180, 341
- Hindu, 747
- Hindustan Times, 205, 703
- Hoar, A. S. G., 610
- Hoarding and Profiteering (Prevention) Ordinance of 1943, 679
- Home Charges, 45, 46, 52, 60, 98, 157, 242,401
- Hongkong and Shanghai Banking Corporation, 245
- Hooghly Bank; 752
- Hossain Imam. 82. 129
- Howard, H. F., 25
- Hudson, Sir Leslie, 82, 281
- Hyat-Khan, Sir Sikander, 125-26, 133, 222, 227, 278,804
- Hyderabad Currency Ordinance/Act, 582
- Imperial Bank of India, 4, 5, 22, 24-28, 58, 62-65, 80, 83, 84, 91, 97, 100, 109, 122-23, 125, 129-33, 137, 139-41, 144-46, 158, 164, 169, 176, 214, 223, 243-48, 255, 257, 260-62, 274, 322, 451, 464-65, 509, 529-32, 578, 581,796-99, 802-04, 806-07, 810-11, 813,815,819,830
- Imperial Bank of India Act, 1920, amendment of, 65
- Imperial Bank of India Act, 1920, Bill for amendment of, 55
- Imperial Bank of India Bill, 25, 26
- Import Advisory Council, 649
- Imports and Exports (Control) Act, 1947,633
- India and Burma (Burma Monetary Arrangements) Order, 1937, 117, 143, 183, 254-55,258-59
- India and Burma (Burma Monetary Arrangements) Amendment Order, 1946, 573,575
- India and Burma (Burma Monetary Arrangements) (Second Amendment) Order, 1946, 575
- India Office Committee, 280
- India Office Committee on Reserve Bank Legislation, 37
- Indian Central Banking Enquiry Committee, 36, 62, 66, 67, 68, 70, 74, 75, 78-80, 110, 112, 178-80, 213-14, 216-17~487, 753
- Indian Coinage Act, 1906, 45, 103, 582
- Indian Coinage Act, 1906, Bill for amendment of, 55
- Indian Coinage (Third Amendment) Ordinance, 1940, 329
- Indian Companies Act, 1913, 117, 177-78, 750
- Indian Companies Act, 1913, amendment of, 1938, 182
- Indian Companies (Amendment) Act, 1936, 178-82, 195, 198, 216, 451
- Indian Companies (Amendment) Act, 1944,458
- Indian Companies (Second Amendment) Act, 1942,455
- Indian Co-operative Banks' Association, 487
- Indian Co-operative Congress, 768, 788, 795
- Indian Currency Committee (Fowler Committee), 5, 19, 41, 47, 48, 59
- Indian Currency (Legal Tender) Regulation, 1359 Fasli, 582
- Indian Delegation to Bretton Woods Conference, 426-34
- Indian Express, 458
- Indian Finance, 163, 187, 207, 225, 281, 318, 429, 667, 687, 690,692, 796
- Indian Independence (International Arrangements) Order, 1947, 609
- Indian National Congress, 57, 171, 174
- Indian Paper Currency Act, 1882, amendment of, 45
- Indian Paper Currency Act, 1923, Bill for amendment of, 55
- Indian Sale of Goods Act, 191
- Indian Securities Act, 1920, 136
- Indian Securities (Amendment) Act, 1937, 136
- Indian Securities Rules, 1935, 139
- Indigenous bankers, linking with Reserve Bank, 110-11, 213-18,488-89
- Industrial Development Bank of India, 848
- Industrial Disputes Act, 1947, 836
- Industrial Disputes (Amendment and Miscellaneous Provisions) Act, 1956 836
- Industrial Disputes (Banking and Insurance Companies) Ordinance, 1949 836
- Industrial Finance Corporation of India, 80, 718, 756, 758,848
- Industrial Finance Corporation of India, Bill for setting up, 756-57

Industrial Policy Resolution, 654, 657
 Industries (Development and Control) Bill, 657
 Informal Conference on Rural Finance, 472,763,771, 781,785,789, 791,795
 Institute of Bankers, Indian/ English, 797, 805,813-14
 International Clearing Union, proposal for, 407, 409
 International Financial Conference, 1920 -at Brussels, 26
 International Financial Conference. 1922-at Genoa, 26
 International Monetary Fund and Bank Ordinance, 1945, 586
 I.M.F./I.B.R.D., assistance received by India 610
 I.M.F. /I.B.R.D., fact-finding missions, 610
 I.M.F./I.B.R.D., inaugural meeting of Board of Governors, 584,589-97
 I.M.F./I.B.R.D., quotas/ subscriptions 429-34,609
 I.M.F., supply of information to, 504
 International Stabilisation Fund of the United and Associated Nations, proposal for, 407, 410-11
 Issue Department, organisation of, 136
 Iyengar, S. Srinivasa, 32

 Jackson, Sir Charles, 14
 Jayakar, M. R., 36
 Jeejeebhoy, P. J., 624, 627-28
 JeTqioSir Cowasji, 82, 86, 95, 98, 638,740
 Joint Statement by Experts, 1944, 374, 420,427,430
 Joint Statement of Economists, 1943,294
 Jones, Sir Cyril E., 233, 268, 406, 408, 412-13
 Jones, Moncton M.E., 9
 Joshi, J. V., 251-52, 421, 590, 599, 600, 603-05, 613-14, 619, 666, 689

 Karnatak Central Co-operative Bank, 476-78
 Khaitan, Bhagwati Prasad, 276
 Kelly, J. W., 92, 127, 233
 Keynes, John Maynard (Lord), 4,6, 22, 25-26,41, 50,95, 290,407,428, 434-35,595-96, 710
 Keynes Plan, 408-10, 413, 415-18, 420
 Khan, Liaquat Ali, 506, 511-13, 608, 619,635,638-40
 Khan, Sir Muzammilullah, Khan Bahadur, Nawab, 128
 Khan, Nazir Ahmed, 534, 556, 559
 Khan, Tamizuddin, 510, 513
 Khimji, Mathuradas Vissanji, 116

Kisch, Cecil (Sir), 27
 Kommandit practice in Germany, 78
 Krishnamachariar, G., Raja Bahadur, 110
 Krishnamachari, T. T., 462,525,624,747
 Krishnamachari, Sir V. T., 624
 Krishna Menon, V. K., 624

 Labour Relations Bill, 1950, 837-38
 Labour Relations (Banking Companies) Bill, 838
 Lain& Simuel, 13, 43
 Laiuat Rai. Lala, 31
 Lalbhai, Kasturbhai, 173, 233, 267-68, 293, 303-04,461,534,655
 Lall, Diwan Chaman, 757
 Lamond, Sir William, 274
 Land Alienation Acts, 76
 Land Emprovement Loans Act, 1883, 74
 Land Mortgage Bill of C.P. and Berar, 220
 Law, Sir Edward, 20, 21
 Law, Narendra Nath, 268
 Lawrence, Sir John, 17
 Lend-Lease silver, 343, 652
 Lend-Lease aid, 343, 362, 364, 369-71, 644
 Licence scheme, for sterling debt repatriation, 385, 388
 Licensed warehouses, Bill for establishment of, 490
 Lindsay, A. M., 47, 48
 Local Boards, Reserve Bank, 88-90, 92, 133, 195-97, 203-04, 215, 217, 222, 23-1, 233-35, 246-47, 265-69,453-54, 461,533-34
 London Committee on Reserve Bank legislation, 38, 82, 83, 88, 91, 93, 96-98,115
 Loombe, Claude E., 245
 Loqman Haider, 805
 Lotteries, State, 315-17
 Lutley, W. J., 130

 Maclagan Committee on Co-operation, 69
 Macmillan Committee, U.K., 103, 180
 Macpherson, I 14
 Madan, B. K., 251, 253, 405, 413, 586, 599-600, 715
 Madras Central Land Mortgage Bank, 481,485, 783-849 794
 Madras Journal of Co-operation, 205,212
 Madras Provincial Co-operative Bank, 202, 480-82, 776-78, 780, 785-87
 Madras Provincial Land Mortgage Bank, 784
 Mahatma Gandhi, 560
 Majithia, Sir Sundar Singh, 128, 232

- Malaviya, Madan Mohan, 31
 Maluste, D. N., 805
 Mansfield Commission, 1866, 43
 Mant, R. A., 37
 Market borrowing, Central Government, 144-46, 305, 312-17, 320, 687-94
 Market borrowing, Provincial Governments, 147, 317-19, 701-04
 Marshall Plan, 676
 Masani, R. P. (Sir), 232-33, 267, 453, 533-34
 Mathen, Managing Director, TNQ Bank, 185
 Matthai, John, 528-29, 530, 626-27, 666,669, 737
 McCallum, W. T., 130,500,563,834-35
 Mehkri, M. G., 497, 529, 539, 735
 Mehrotra. Laljee, 624
 Mehta, B: N., 503
 Mehta, Chunilal B. (Sir), 116, 267-68, 488-89
 Mehta, G. L., 276
 Mehta, Sir Homi, 82, 127, 173, 268, 274, 534, 686-87
 Mehta, Jamnadas, 31, 390
 Mehta, V. L., 212, 483
 Mint, for gold coinage, 48, 49
 Mirza, Sir M. Ismail, 36
 Mitra, Sir B. N., 36
 Mitra, S. C., 97
 Mody, Sir Homi, 746
 Mohamad Ali, 538
 Moneylenders. Bills, 220
 Monson, 9
 Montagu, Sir S., 5
 Morgenthau, Henry, 420,425-26
 Mudaliar, Sir A. Ramaswami, 86, 90, 407-08,590, 592-93
 Mudaliar, C. S. Ratnasabhapathi, Dewan Bahadur, 533
 Mukherji, A. C., Rai Bahadur, 130
 Mumtaz Hasan, 670
 Mysore Central Land Mortgage Bank,794

 Nanavati, Manilal B. (Sir), 185, 187-88, 200, 205, 218-21, 223, 227, 273, 472, 481, 485, 489, 533, 590, 765, 811-12
 Nangia, N. D., 502, 539, 768
 Nath Bank, 735
 National Bank of India, 244
 National City Bank of New York, 738
 National Credit Council, 466
 National Institute of Bank Management, 849
 National Investment Board, 714
 National Security Regulations (Australia), 633
 Nationalisation, abroad, 506
 Naziruddin Ahmad, 748
 Negotiable Instruments Act and the Indian Limitation Act (Temporary Amendment) Ordinance, 1947, 729
 Nehru, B. K., 535
 Nehru, Prime Minister, 561,657-58, 709
 Noogy, K. C., 524-25, 590
 Netherlands Bank, 17, 18
 New Deal (U.S.A.), 155
 Niemeyer Award, 317
 Norman, Montagu (Lord), 27, 28, 125,348
 Notes, one rupee, issue of, 51, 329-30
 Notes, 24 rupees, issue of, 51
 Notes, 2 rupees, issue of, 102, 328

 Orissa Central Land Mortgage Bank, 794
 Orissa Provincial Co-operative Bank, 773, 776

 Palmer & Turner, 131
 Pandit, S. A., 603
 Pandya, Vidya Sagar, 82, 95,96
 Paper Currency Act, 1861, 14, 42, 43
 Paper Currency Reserve, 43,48, 55, 104
 Paper Currency Reserve, advances to Imperial Bank from, 64
 Parsons, M. H. (Sir), 610
 Part B States (Laws) Act, 1951, 582
 Partition Council, 538, 553-55, 623
 Patel, H. M., 538
 Patel, I. G., 603
 Patel, Sardar Vallabhbhai, 560
 Patman Committee of U.S. Congress, 847
 Pay Commission (First), 802, 818-19, 830
 Payments Agreement with Pakistan, 571-72, 664,668-70
 Pendharkar, V. G., 504
 Pensionary liabilities of Government in sterling, funding of, 371, 398-403,625
 Personnel Relations Officer, 800, 828
 Pinto, P. J. J., 603
 Plunkett, Sir Horace, 70
 Po Byaw, 233, 268
 Pochkhanawala, S. N., 116
 Political and Economic Planning Group (P.E.P.), 614
 Post-War Dollar Fund, 374, 376, 615, 618,623,649,653
 Prasad Narayan, P. S., 504, 508, 624, 667,689
 Prasad, Sahu Jagdish, 534
 Preamble, Reserve Bank of India Act, 98, 116, 121

- Preliminary Report on agricultural credit, 202-05,214,467
- Premchand, Sir Kikabhai, 31
- Presidency Banks, 4, 11, 13-17,19-21, 24, 25, 42, 50
- Presidency Banks Act, 1876, 15
- Prize Bonds, Five year, interest-free, 315
- Provincial autonomy, 141, 147, 230
- Provincial Banking Enquiry Committee, 79
- Provincial Loans Fund, 141-42, 703
- Public Account for British India, 141
- Public Accounts Department, 135
- Public Debt Office, 135-36, 566
- Punjab Provincial Co-operative Bank, 202,475,480
- Punjab Regulation of Accounts Act, 77
- Rachhpal, S. S., 130
- Raisman, Sir A. Jeremy, 233, 269, 272, 276, 289-91, 349, 371, 375, 389, 392, 398-99, 402-04, 406-07, 426, 432-33, 622,685
- Ram Nath 133, 244,465, 539, 547-49, 619, 740,753,758
- Rama Rau, Sir Benegal, 281, 496, 498-99, 531-32, 535, 608, 700, 716, 790, 838
- Ramanujam, K. N. R., 505
- Ramasubramaniam. T. K., 804
- Ranga, N. G., 462, 466
- Rangachari, M. V., 535
- Rangoon Register, transfer/winding up of, 246,248-49,534,578
- Rao, M. Ramachandra, Dewan Bahadur (Sir), 128, 231-32
- Rao, V. Narahari, 618, 620,622
- Rate of interest, concession to co-operative banks, 474
- Rau, Sir P. Raghavendra, 268
- Reciprocal Aid/Reverse Lend-Lease, 362, 370, 372-74,376
- Reconstruction Fund, 371-73, 402
- Recoverable War Expenditure, 284-86, 288, 291, 301
- Refinance Corporation for Industry, 848
- Reforms Act, 1919, 141
- Remittance facilities -extension of scheme to co-operative banks, 486-488
- Reserve Bank of India –
management of market borrowing, 144-49, 305, 312—19,687-91,693-94,701-04
open market operations, 160, 165-67, 176,310, 319-20,677,691-92,695-96
policy relating to accommodation to banks, 159, 161, 164, 192-93, 437, 444,696-97,730-35
rediscounting of Central Government Treasury bills, 158, 164, 168, 322, 697-98
rediscounting of Provincial Government Treasury bills, 168, 322-24, 698
sale of Treasury bills, 149-50, 160, 321-22,697,701
- Reserve Bank of India Acts/Ordinances (Amendment) Act, 1940, 259
(Amendment) Act, 1947, 578, 580
(Amendment) Act, 1951, 582-83, 737
(Amendment) Bill, 1950, 790
(Amendment) Ordinance, 1941, 388-89
(Closing of Annual Accounts) Act, 1940,262
(Governor's Powers and Functions), Ordinance, 1943, 273
(Limitation of Dividend) Ordinance, 1943,263,535-36
(Rangoon Register) Ordinance, 1942, 247
(Second Amendment) Act, 1940, 267
(Second Amendment) Act, 1947, 662
(Temporary Amendment) Ordinance, 1942,439
(Temporary Amendment) Ordinance, 1945,258
(Temporary Amendment) Ordinance, 1947,7292,733-34
(Third Amendment), Act, 1940, 448
(Transfer to Public Ownership) Act, 1948,498,505,524,527-28
- Reserve Bank of India Bill, 1928, 33-35, 82, 86, 88, 90, 96, 98, 100, 104, 106-07, 109, 112, 115, 280
- Reserve Bank of India Bill, 1933, 38, 82-117
- Reserve Bank of India, depository of I.M.F. and I.B.R.D., 608-09
- Reserve Bank of India General Regulations, 128, 133, 269
- Reserve Bank of India (Note Issue) Regulations, 1935, 138
- Reserve Bank of India (Note Refund) Rules, 137
- Reserve Bank of India Scheduled Banks' Regulations, 133, 135, 252
- Reserve Bank of India Staff (Assistants) Rules,1944,807
- Reserve Bank of India Staff Regulations, 133,814-15
- Reserve Fund, 101, 143, 165-66, 521, 523; 552
- Reserve Treasuries, 15, 23, 25, 50
- Reverse Councils, 46, 47, 49, 51-53
- Reynolds, Brian, 248

- Rickards Robert, scheme for a bank, 9-11
- Rothschild A. de, 19
- Round Table Conference - First (1930 31), 36, 37
- Round Table Conference –Third (1932), 37, 91
- Row, K. Sanjiva, 233
- Rowlands, Sir Archibald, 507, 587, 598-99, 601, 612-13, 615, 619, 678-79, 685, 687
- Roy, Dalchand, 8
- Royal Commission on Indian Agriculture, 68, 71, 72, 74, 77
- Rupee counterpart securities, 379, 389, 395
- Rural Banking Enquiry Committee, 1949, 261, 496, 500-02, 531, 718, 768-71, 844
- Sahu, Lakshminarayan, 746
- Saksena, Mohan Lal, 509, 517
- Sankey, Lord, 36
- Sanyal, Sasanka Sekhar, 740
- Sapru, Sir Tej Bahadur, 36
- Saraiya, R. G., 212, 475, 491, 763, 766, 795
- Sarma, B. N., Rao Bahadur, 25
- Sassoon, Sir Victor, 31, 34
- Sastry, N. S. R., 253, 792
- Savkar, D. S., 600
- Sayers, R. S., 363, 371, 376
- Schuster, Sir George, 38, 82, 84, 86, 92, 94, 97, 98, 100, 103, 105, 110-11, 113, 116-17, 121, 126, 206, 214, 265, 281
- Sea Customs Act, 1878, 342, 345, 350, 352, 636
- Secretary's Section, 134
- Securities and Exchange Commission U.S.A., 714
- Securities Contracts (Regulation) Act, 1956, 713
- Securities Department, 135-36
- Securities (Restriction and Returns) Order, 1941, 388
- Security Printing Press, Nasik, 132
- Select Committee, Reserve Bank of India Bill, 1933, 39, 82-84, 86, 87, 89, 91-95, 97, 98, 100, 102, 104, 106-16, 126-27, 227, 260, 281
- Sen, Dharendra Nath, 533
- Shah, K. T., 294, 525, 747-48, 757
- Shapoorji Pallonji & Co., 131
- Share Transfer Department, 135-36
- Sheney, B. R., 253, 294, 603
- Shri Ram, Lala (Sir), 127, 233, 268, 274, 533
- Shrinivas, 533
- Shroff, A. D., 116, 433, 715
- Sicca rupees/sicca of Murshidabad, 7, 8, 13
- Silver Branch, Gold Reserve, 49
- Silver, free coinage, suspension of, 45, 59
- Silver Redemption Reserve, 387, 393, 621
- Silver sales, 59, 341, 344
- Simha, S. L. N., 505, 508, 603, 689, 712, 715
- Sind Provincial Co-operative Bank, 474
- Sinha, J. C., 9
- Sircar, Sir N. N., 180-81
- Sitaramaraju, B., 113, 115
- Smith, Sir Osborne A., 123, 125, 144-45, 162-63, 180, 222-25, 231, 236, 815, 826
- South African Reserve Bank, 94
- Sri Prakasa, 129
- Srinivasan, C. R., 192, 232-35, 268-69, 274-75, 533-34, 559, 576, 807
- Standard silver coins, discontinuance of, 330
- Standing Advisory Committee on agricultural credit, 763, 785, 787, 791
- State Bank of India, 848
- State Bank of Pakistan, 567-70, 571, 668-69, 671-74
- State Financial Corporations, 718, 758
- Statutory Report on agricultural credit, 193, 205-08, 217, 471
- Steering. Committee, partition arrangements, 538, 549-50
- Sterling area, 345-50, 356, 358, 362-65
- Sterling balances, war-time accumulation of, 291-99
- Sterling convertibility, 622-23, 631, 637, 642
- Sterling exchange standard, 60
- Stewart, G. O. W., 245
- Stock exchange reform, 712
- Stockdale, E. V. M., 131
- Strakosch, Sir Henry, 336
- Subedar, Manu, 465, 510-11, 587-88, 590, 607, 740
- Sunauts, 9
- Sundaresan N., 500, 599, 600, 602, 685, 700-01, 707
- Syed, Maratib Ali, Khan Bahadur (Sir), 233, 268, 274, 534, 556, 559
- Taylor, Sir James B., 5, 82, 92, 94, 102, 125-26, 131-32, 146, 148, 151, 171-73, 180-82, 185-86, 189-90, 195-97, 208, 222-24, 226-32, 236, 241, 256-57, 262, 264-65, 268-73, 277-78, 280, 290-93, 295-99, 311-12, 314, 317, 326, 329, 335, 341, 347-50, 366-67, 370, 379-89, 391-93, 398-99, 401, 405, 447-50, 453-55, 463, 472, 482-83, 489, 529, 800-01, 804, 833

- Thakurdas, Sir Purshotamdas, 5, 26, 28, 31, 55-57, 91, 105, 116, 128, 133, 171-74, 192, 217, 223, 229, 231-32, 235, 265-69, 273-74, 295-96, 298, 301, 334, 366-67, 406-08, 412, 419, 486, 488, 532-34, 557, 624, 686-87, 689, 768, 822, 844
- Thomas, P. J., 711
- Times of India, 163, 205, 248, 406, 452
- Trade agreement with Pakistan, 672-73
- Trade Unions Bill, 1950, 837-38
- Travancore National and Quilon Bank, 184-89, 737
- Treasurers, Cash Department, 798, 802-03, 809-10, 813
- Treasury Bills, 13, 51, 57, 144, 149-51, 158, 160, 164, 167-68, 257, 260, 321-24, 379-80, 389, 394-96, 697-98
- Treasury Deposit Receipts, 681
- Trevelyan, Sir Charles, 43
- Trevor, Sir Cecil R., 131, 275, 277, 498, 500, 507-08, 529, 539, 544-45, 561-62, 604, 606, 662, 707
- Turner, A. C., 268, 274, 407
- Turner, Sir Sidney, 400
- Turner, St. John, 556
- Tyson, Geoffrey, 598
- U.P. Banking Enquiry Committee, 76
- U.P. Provincial Co-operative Bank, 479-80, 772, 778
- Underwriting of Provincial Loans, 148-49, 318-19, 702-04
- Union Bank of Burma, 579-80
- Unit Trust of India, 848
- Unitas, 410
- United Bank of India, 752
- United Nations Monetary and Financial Conference (Bretton Woods Conference), 425-35
- Usurious Loans Act, 1918, 76, 78
- Vakil, C. N., 294
- Venkatappiah, B., 500, 501, 713, 792
- Venkataraman, Dharma, 812
- Vesting of U.S. dollar balances and securities, 364, 640
- Vinson, Fred M., 591
- Virmani, Satya Paul, 232-33, 268
- Vissanji, Mathuradas, 181
- Wajahat Hussam, 275-77, 478, 491, 497
- Walchand Hirachand, 116
- West Bengal Provincial Co-operative Bank, 776
- White, Harry Dexter, 407
- White Paper on Constitutional Reforms, 37, 83, 87
- White Plan, 409-11, 413-18, 420
- Wilson, James, 12, 13, 42
- Yodh Raj, Lala, 692
- Zahid Hussain, 563
- Ziauddin Ahmad (Sir), 83, 599